

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-79/2004/926/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R.L. Das, Presiding officer,  
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati, the 19<sup>th</sup> February, 2020

Sub:- **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/29 dtd. 17.02.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 20.02.2020 (after Court work) till the morning of 24.02.2020 (before Court work), has been granted. The Addl. District & Sessions Judge, Cachar, Silchar, in her absence, the Civil Judge & Assistant Sessions Judge, Cachar, Silchar and in his absence, the Chief Judicial Magistrate, Cachar, Silchar and will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/927-A, dated 19.2.2020**

Copy to:

1. The Addl. District & Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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